

**PUNJAB VIDHAN SABHA SECRETARIAT**  
**NOTIFICATION**

**THE 3<sup>RD</sup> NOVEMBER, 2019**

No. 55-LA-2019/50.- The following Order by the Governor of Punjab,  
dated the 3<sup>rd</sup> November, 2019, is published for general information –

“**ਕੁਕਮ**”

ਭਾਰਤ ਦੇ ਸੰਵਿਧਾਨ ਦੇ ਅਨੁਛੇਦ 174 ਦੀ ਕਲਾਜ਼ (1) ਦੁਆਰਾ ਮੈਨੂੰ ਸੌਂਪੀਆਂ  
ਗਈਆਂ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦਿਆਂ ਮੈਂ, ਵੀ.ਪੀ. ਸਿੰਘ ਬਦਨੋਰ, ਰਾਜਪਾਲ, ਪੰਜਾਬ, ਇਸ  
ਦੁਆਰਾ ਪੰਜਾਬ ਰਾਜ ਦੀ 15ਵੀਂ ਵਿਧਾਨ ਸਭਾ ਨੂੰ ਬੁੱਧਵਾਰ, ਮਿਤੀ 6 ਨਵੰਬਰ, 2019 ਨੂੰ  
2.30 ਵਜੇ ਬਾਅਦ ਦੁਪਹਿਰ ਇਸ ਦੇ ਵਿਸ਼ੇਸ਼ (ਨੌਵੇਂ) ਸਮਾਗਮ ਲਈ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਹਾਲ,  
ਵਿਧਾਨ ਭਵਨ, ਚੰਡੀਗੜ੍ਹ, ਵਿਚ ਇਕੱਤਰ ਹੋਣ ਲਈ ਬੁਲਾਵਾ ਭੇਜਦਾ ਹਾਂ।

ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ :  
3 ਨਵੰਬਰ, 2019

ਵੀ.ਪੀ. ਸਿੰਘ ਬਦਨੋਰ,  
ਰਾਜਪਾਲ, ਪੰਜਾਬ।

**ORDER**

IN EXERCISE OF THE POWERS CONFERRED UPON ME BY  
VIRTUE OF CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF  
INDIA, I, V.P. SINGH BADNORE, GOVERNOR OF PUNJAB, HEREBY  
SUMMON THE FIFTEENTH VIDHAN SABHA OF THE STATE OF  
PUNJAB TO MEET FOR ITS SPECIAL (NINTH) SESSION AT 2.30 P.M.  
ON WEDNESDAY, THE 6<sup>TH</sup> NOVEMBER, 2019, IN THE PUNJAB  
VIDHAN SABHA HALL, VIDHAN BHAVAN, CHANDIGARH.

**DATED CHANDIGARH:  
THE 3<sup>RD</sup> NOVEMBER, 2019.**

**V.P. SINGH BADNORE,  
GOVERNOR OF PUNJAB."**

**DATED CHANDIGARH:  
THE 3<sup>RD</sup> NOVEMBER, 2019.**

**SHASHI LAKHANPAL MISHRA,  
SECRETARY.**

No. 55-LA-2019/14364, dated Chandigarh, the 3<sup>rd</sup> November, 2019.

Copy forwarded for information to –

1. all Members of the Punjab Vidhan Sabha;
2. the Chief Secretary to Government, Punjab, Chandigarh;
3. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;

**P.T.O.**

4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh (with 4 spare copies) with reference to his Department's letter No. 1/3/2017-3478/373, dated the 2<sup>th</sup> November, 2019;
5. the Principal Secretary to Governor, Punjab, Chandigarh;
6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh (with 4 spare copies);
7. the Legal Remembrancer and Secretary to Government, Punjab, Legislative Department, Chandigarh;
8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
9. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001 (with two spare copies);
10. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi;
12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
13. the Secretaries to all State Legislative Assemblies / Councils in India;
14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I (A) Section), New Delhi - 110001;
15. the Under Secretary to Government, Punjab, General Administration (By name) with 180 spare copies for distribution amongst the various Branches under the Administrative Secretaries;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Director, Information and Public Relations, Punjab, Chandigarh;
18. The Incharge, United News of India, Building No.6, First Floor, Sector-42, Attawa, Chandigarh-160036;
19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. all Press Correspondents stationed at Chandigarh.

  
ASSISTANT INFORMATION OFFICER,  
for SECRETARY.

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਸਕੱਤਰੇਤ  
(ਵਿਧਾਨ ਸਥਾ)

ਨੰ:55-ਐਲ.ਏ.-2019/ 14363

ਵੱਲੋਂ

ਸ਼੍ਰੀਮਤੀ ਸ਼ਸੀ ਲਖਨਪਾਲ ਮਿਸ਼ਰਾ,  
ਸਕੱਤਰ।

ਸੇਵਾ ਵਿਚ

ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ ਸਮੂਹ ਮੈਂਬਰ ਸਾਹਿਬਾਨ ।

ਮਿਤੀ ਚੰਡੀਗੜ੍ਹ, 3 ਨਵੰਬਰ, 2019

ਸ਼੍ਰੀਮਾਨ/ਸ਼੍ਰੀਮਤੀ ਜੀ,

ਮੈਨੂੰ ਆਪ ਜੀ ਨੂੰ ਇਹ ਸੂਚਿਤ ਕਰਨ ਦੀ ਹਦਾਇਤ ਹੋਈ ਹੈ ਕਿ ਸਰਕਾਰ ਵੱਲੋਂ ਮਿਤੀ 6 ਨਵੰਬਰ, 2019 ਨੂੰ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਵਿਖੇ 11:00 ਵਜੇ (ਪੂਰਵ ਦੁਪਹਿਰ) ਤੋਂ 1:00 ਵਜੇ (ਬਾਅਦ ਦੁਪਹਿਰ) ਤੱਕ ਪਹਿਲੀ ਪਾਤਸ਼ਾਹੀ ਸ੍ਰੀ ਗੁਰੂ ਨਾਨਕ ਦੇਵ ਜੀ ਦੇ 550ਵੇਂ ਪ੍ਰਕਾਸ਼ ਪੂਰਬ ਨੂੰ ਸਮਰਪਿਤ ਪ੍ਰੋਗਰਾਮ ਕਰਵਾਇਆ ਜਾ ਰਿਹਾ ਹੈ, ਜਿਸ ਵਿੱਚ ਉੱਘੀਆਂ ਸ਼ਖਸੀਅਤਾਂ ਵੱਲੋਂ ਸੰਬੋਧਨ ਕੀਤਾ ਜਾਵੇਗਾ।

2. ਇਸ ਤੋਂ ਇਲਾਵਾ, ਉਸੇ ਦਿਨ ਰਾਜਪਾਲ, ਪੰਜਾਬ ਵੱਲੋਂ 15ਵੀਂ ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ ਦੇ ਵਿਸ਼ੇਸ਼ (ਨੌਵੇਂ) ਸਮਾਗਮ ਨੂੰ ਵੀ 2.30 ਵਜੇ ਬਾਅਦ ਦੁਪਹਿਰ ਬੁਲਾਇਆ ਗਿਆ ਹੈ, ਜਿਸ ਸਬੰਧੀ ਬੁਲਾਵਾ ਨਾਲ ਨੱਥੀ ਕੀਤਾ ਜਾਂਦਾ ਹੈ।

3. ਮਿਤੀ 6 ਨਵੰਬਰ, 2019 ਨੂੰ ਹੋਣ ਵਾਲੇ ਪ੍ਰੋਗਰਾਮ ਅਤੇ ਸਮਾਗਮ ਦੀ ਅਧਿਸੂਚਨਾ ਦੀਆਂ ਕਾਪੀਆਂ ਵੀ ਨਾਲ ਨੱਥੀ ਕੀਤੀਆਂ ਜਾਂਦੀਆਂ ਹਨ ਜੀ।

ਵਿਸ਼ਵਾਸਪਾਤਰ,

ਸਰਾਇਕ ਸੂਚਨਾ ਅਫਸਰ,  
ਵਾਸਤੇ ਸਕੱਤਰ।

**PUNJAB VIDHAN SABHA SECRETARIAT**

**PROGRAMME TO BE OBSERVED ON WEDNESDAY,  
THE 6<sup>TH</sup> NOVEMBER, 2019**

**AN EVENT TO CELEBRATE THE 550<sup>TH</sup> BIRTH ANNIVERSARY  
OF SRI GURU NANAK DEV JI**

11.00 A.M. to 1.00 P.M.

Addresses by the Dignitaries

**BREAK**

**SITTING OF THE SPECIAL (NINTH) SESSION, 2019**

2.30 P.M. to 3.00 P.M.

Obituary References

**BREAK**

**REASSEMBLING OF THE SITTING OF THE SPECIAL  
(NINTH) SESSION, 2019**

3.15 P.M.

1) Official Resolution;

2) Legislative Business; and

3) Motion under Rule 16 regarding  
adjournment of the House sine-  
die.

**CHANDIGARH :  
THE 3<sup>RD</sup> NOVEMBER, 2019.**

**SHASHI LAKHANPAL MISHRA,  
SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No. 55-LA-2019/ 14369, dated Chandigarh, the 3<sup>rd</sup> November, 2019.

No. 55-LA-2019/ 14370, dated Chandigarh, the 3<sup>rd</sup> November, 2019.

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P.T.O.

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7. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
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9. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
10. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
12. the Secretaries to all State Legislative Assemblies/Councils in India;
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